

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SUO MOTU WRIT PETITION (CIVIL) No(s). 6/2020

IN RE : PROBLEMS AND MISERIES OF MIGRANT LABOURERS

[IA No. 50476/2020 - APPLICATION FOR EXEMPTION FROM FILING
ORIGINAL VAKALATNAMA/OTHER DOCUMENT

IA No. 49670/2020 - APPLICATION FOR PERMISSION
IA No. 52179/2020 - APPLICATION FOR PERMISSION
IA No. 51637/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 49688/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 49686/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 49683/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 51676/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 51455/2020 - EARLY HEARING APPLICATION
IA No. 50459/2020 - EARLY HEARING APPLICATION
IA No. 59616/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 78884/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 50460/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 58764/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 64177/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 49554/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 51636/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 61092/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 51430/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 61088/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 51571/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 51747/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 60721/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 50348/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 51565/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 51559/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 51678/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 54889/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 60100/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 50102/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 59628/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 80684/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 49694/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 51643/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 60111/2020 - EXEMPTION FROM FILING O.T.
IA No. 51558/2020 - EXEMPTION FROM FILING O.T.
IA No. 49668/2020 - INTERVENTION APPLICATION
IA No. 49693/2020 - INTERVENTION APPLICATION
IA No. 52177/2020 - INTERVENTION APPLICATION
IA No. 52175/2020 - INTERVENTION APPLICATION
IA No. 49553/2020 - INTERVENTION APPLICATION
IA No. 50455/2020 - INTERVENTION APPLICATION

IA No. 51634/2020 - INTERVENTION APPLICATION
IA No. 50577/2020 - INTERVENTION APPLICATION
IA No. 57195/2020 - INTERVENTION APPLICATION
IA No. 50342/2020 - INTERVENTION APPLICATION
IA No. 49682/2020 - INTERVENTION APPLICATION
IA No. 50475/2020 - INTERVENTION APPLICATION
IA No. 50464/2020 - INTERVENTION APPLICATION
IA No. 51453/2020 - INTERVENTION/IMPLEADMENT
IA No. 49687/2020 - INTERVENTION/IMPLEADMENT
IA No. 51821/2020 - INTERVENTION/IMPLEADMENT
IA No. 50446/2020 - INTERVENTION/IMPLEADMENT
IA No. 49685/2020 - INTERVENTION/IMPLEADMENT
IA No. 50488/2020 - INTERVENTION/IMPLEADMENT
IA No. 51726/2020 - INTERVENTION/IMPLEADMENT
IA No. 54888/2020 - INTERVENTION/IMPLEADMENT
IA No. 54894/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 51456/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 57979/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

W.P.(C) No. 920/2020 (PIL-W)

W.P.(C) No. 511/2020 (PIL-W)

(IA No. 51094/2020 - EXEMPTION FROM FILING AFFIDAVIT)

Date : 01-09-2020 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) By Courts Motion

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Mr. Kanu Agrawal, Adv
Mr. Saurab Mishra, Adv.
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States

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AP	Mr. Anil Shrivastav, Adv.
Assam	Mr. Shuvodeep Roy, AOR
Bihar	Mr. Ranjit Kumar, Sr. Adv. Mr. Manish Kumar, Adv.
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Kerala	Mr. Jishnu M.L., Adv. Ms. Priyanka Prakash, Adv.

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M.P.	Mr. Saurabh Mishra, AAG Mr. Arjun Garg, Adv. Mr. Rati Tandon, Adv.
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Odisha	Mr. Sibho Sankar Mishra, AOR
Punjab	Mr. Karan Bharihoke, Adv.
Rajasthan	Dr. Manish Singhvi, Sr. Adv. Mr. Sandeep Kumar Jha, AOR
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Tripura	Mr. Shuvodeep Roy, AOR Mr. Kabir Shankar Bose, Adv.
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Chandigarh	Mr. Nikhil Goel, Adv. Mr. Naveen Goel, Adv. Mr. Dushyant Sarna, Adv. Mr. Vinay Mathew, Adv.
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Lakshadweep	Mr. Raj Bahadur Yadav, Adv.
Puducherry	Mr. V. G. Pragasam, AOR Mr. S. Prabu Ramasubramanian, Adv.

Intervention/Impleadment

49693-94	Mr. Kapil Sibal, Sr. Adv. Ms. Indira Jaising, Sr. Adv. Ms. Gayatri Singh, Sr. Adv. Ms. Nupur Kumar, AOR Ms. Ronita Bhattacharya, Adv
49553/54	Dr. Abhishek Manu Singhvi, Sr. Adv. Mr. Sunil Fernandes, AOR. Mr. Amit Bhandari, Adv Mr. Muhammad Khan, Adv. Mr. Avishkar Singhvi, Adv. Mr. Varun Chopra, Adv. Mr. Omar Hoda, Adv.

Mr. Prastut Dalvi, Adv.
Ms.Aishwarya Mohapatra, Adv.
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51726 Mr. Nitin Mishra, Adv.
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51676&78 Mr. Biju P. Raman, Adv.
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49668/49670 Mr. Alakh Alok Srivastava, AOR

49685-86&49687-88 Mr. Colin Gonsalves, Sr. Adv.
49682-83 Mr. Satya Mitra, AOR
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50577 Mr. Prashant Bhushan, Adv.

52177 Mr. Gopal Sankarnarayanan, Sr. Adv.
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Mr. Arnav Vidyarthi, Adv.

51634, 51636 & 51637

NHRC Mr. Mohit Paul, Adv.
Mr. Rushab Aggarwal, Adv.
Ms. Sunaina Phul, Adv.

11394/2020 &
511/2020 Mr. Chirag M. Shroff, AOR
Ms. Rashmi Bansal, in person

51821/20 Mr. Vivek Sharma, Adv.
Ms. Nanita Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

By our order dated 31.07.2020, we had specifically directed the States to file an affidavit specifically with regard to operation of three enactments as noticed therein.

Although various States have filed their reply but the States of Maharashtra and NCT of Delhi have not filed their affidavits in

compliance of our order dated 31.07.2020. The States of Maharashtra and Delhi are the States where the maximum number of migrants have come and are working.

Mr. Tushar Mehta, learned Solicitor General and Mr. Sanjay Jain, learned senior counsel prays for further time to file affidavit.

When the Court passed specific order directing the States to file affidavits, the Court's intention was to see the working of the aforesaid acts. Non-filing of affidavit clearly indicates that the States are not interested in implementing the aforesaid enactments.

We grant further two weeks' time to the States of Maharashtra and NCT of Delhi as well as to the other States, who have not filed their affidavit in compliance of order dated 31.07.2020.

List the matters after two weeks.

(MEENAKSHI KOHLI)
AR-CUM-PS

(RENU KAPOOR)
COURT MASTER